

(6)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No.198/2006 In
O.A. No.389/2003

New Delhi this the 18th day of July, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)**

Anil Kumar Mehra
Senior Accountant
R/o C-5-D/78C Janakpuri
New Delhi.

-Applicant

(Applicant present in person)

Versus

1. Shri Shantanu Basu
Director of Accounts
Cabinet Secretariat
East Block-IX, Level-VII
R.K. Puram
New Delhi-110 066.
2. Shri Jawahar Thakur
Chief Controller of Accounts
Ministry of Home Affairs
Room No.127D,
North Block, New Delhi.
3. Shri A.S. Sandhu
Controller of Accounts
PAO SSB (MHA)
East Block-IX
Level-VI, R.K. Puram,
New Delhi-110 066.
4. Shri Raja Sagar
Special Secretary (SR)
Cabinet Secretary
Bikaner House (Annexe)
Shahjahan Road
New Delhi.
5. Shri S.W.Oak,
Controller General of Accounts
Ministry of Finance
Department of Expenditure
Room No.714,C-Wing, 7th Floor,
Lok Nayak Bhawan, Khan Market,
New Delhi-110003.
6. Shri Pratyush Sinha
Secretary,
Department of Personnel & Training
Ministry of Home Affairs
North Block, New Delhi.
7. Shri B.K.Chaturvedi,

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Cabinet Secretariat, Secretary, UOI
Cabinet Secretariat, North Block,
New Delhi.

(R)
-Respondents

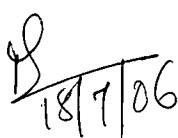
(By Advocate: Ms. Lata Gangwani, proxy for
Shri H.K. Gangwani and Shri Abhinav
Mukherjee)

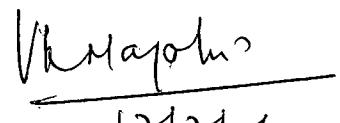
ORDER (Oral)

Hon'ble Mrs. Meera Chhibber, Member (J)

This Contempt Petition was filed against Tribunal's order dated 29.10.2003. Today, Shri Abhinav Mukherjee, learned counsel entered appearance on behalf of respondents and informed the Court that in Writ Petition No.2623-29/2004, Hon'ble High Court of Delhi had directed that in the meanwhile, Tribunal will not proceed with the application for contempt pending decision on these applications. A copy of the order passed in Writ Petition is taken on record.

2. In view of the above order, CP is dropped. However, liberty is given to the applicant to revive the C.P, if still required, after the final orders are passed by the Hon'ble High Court.


18/11/06
(Mrs. Meera Chhibber)
Member (J)


12/11/06
(V.K. Majotra)
Vice Chairman (A)

cc.